

06-7-2000

~~CA No 1035~~
CA No 1012/35

Hon Mr. Justice RRR Thirudav
Hon Maj Gen KK Srivastava AM

The applicant Melfozzuddin Ansari was represented by Sri MA Siddique who is no more. The notice was sent to the applicant on 03-8-2000 to engage another counsel. The notice has not been received back unserved. Thus it appears that the applicant has been served but no appearance has been filed and he has not engaged any counsel. In the circumstances the OAT is dismissed in default and for want of prosecution. No costs.

B

Am

VC